

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. C.P. 84/MB/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Greenfield Commodities Services
Private limited**

V/s

**The Registrar of Companies Mumbai
Maharashtra**

Section: 441 of Companies Act, 2013

ORDER

None has appeared for the Petitioner. List the matter on **08.07.2024** for hearing.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

29.04.2024

Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)